

to Gujarat for the same purpose. Government of India is also promoting Organic farming under Paramparagat Krishi Vikas Yojana (PKVY) to enhance the fertility of the land. Under this scheme, ₹ 4.17 crore has been released for the formation of 100 clusters to the State of Gujarat during the last three years (2015-2018). Further, for remedial measures of salinity, gypsum and other micro-nutrients are also provided under National Food Security Mission (NFSM) to various States including Gujarat. During the last three years, an area of 1,32,386 ha. has been covered under NFSM in the State of Gujarat.

In addition, Department of Land Resources, Ministry of Rural Development is implementing Watershed Development Component under Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for development of rainfed areas in Gujarat. This scheme also helps in enhancing the productivity of degraded land. Under this programme, during the last three years (2015-18), an amount of ₹ 302.55 crore (central share) has been provided to the State of Gujarat.

#### **Implementation of PMFBY in Jammu and Kashmir**

1951. SHRI SHAMSHER SINGH MANHAS: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers benefited under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in Jammu and Kashmir, district-wise;
- (b) the steps taken by Government to streamline the identification of farmers who really deserve to be under this scheme; and
- (c) the total amount released to the farmers of Jammu and Kashmir under PMFBY during the last four years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) State Government of Jammu and Kashmir implemented Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2017 season. District-wise details of farmer applicants covered, claims paid and number of farmer applicants who received claims during 2017-18 are given in the Statement (*See below*).

The scheme provides for coverage of all farmers growing the notified crops in the notified areas in States that opt for the scheme, including sharecroppers and tenant farmers provided they have insurable interest. While the scheme is compulsory for loanee farmers availing Seasonal Agricultural Operations (SAO)/ Kisan Credit Card

(KCC) loans it is optional for the non-loanee farmers. To facilitate coverage of tenant farmers the State may prescribe the requisite documents. Further, individual farmer-wise granular data is being captured on National Crop Insurance Portal, which facilitates deduplication and elimination of multiple insurance cover.

**Statement**

*District-wise details of farmer applicants covered and claims paid in Jammu and Kashmir under PMFBY*

**Kharif 2017**

District	Farmer Applicants Covered	Claims			Farmers wrt Paid Claims
		Estimated Claims	Approved Claims	Paid Claims	
	No.	In ₹ Lakh			No.
Jammu	18,805	59	59	59	3,221
Kathua	16,723	14	14	14	1,329
Udhampur	12,681	-	-	-	-
Samba	5,118	7	7	7	636
Rajouri	6,625	18	18	18	309
Kishtwar	2,086	207	207	207	1,975
Poonch	4,970	0		-	
Reasi	7,909	9		6	377
Ramban	4,128	-			
Doda	6,862	254		191	5,105
<b>TOTAL</b>	<b>85,907</b>	<b>568</b>	<b>305</b>	<b>502</b>	<b>12,952</b>

**Rabi 2017-18**

District	Farmer Applicants Covered	Claims			Farmers wrt Paid Claims
		Estimated Claims	Approved Claims	Paid Claims	
	No.	In ₹ Lakh			No.
1	2	3	4	5	6
Jammu	19,631	Not Reported.			

1	2	3	4	5	6
Kathua	17,383				
Udhampur	9,931				
Samba	5,241				
Rajouri	6,971				
Kishtwar	1,363				
Poonch	2,709				
Reasi	1,999				
Ramban	5,765				
Doda	2,274				
<b>TOTAL</b>	<b>73,267</b>				

#### **Indiscriminate use of pesticides**

†1952. SHRI SANJAY RAUT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that indiscriminate use of hormones like 'Oxytocin' and pesticide like 'Monophotos' in fruits and vegetables has adversely affected the human health and increased the threat of deadly diseases like cancer;

(b) if so, the report with the Government in this context; and

(c) the steps taken or being taken by Government together with farmers to deal with this serious situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) The Registration Committee, constituted under Section 5 of the Insecticides Act, 1968 registers pesticides after considering its efficacy and safety to human beings, animals and environment. In additions, technical reviews are carried out from time to time to assess the safety of pesticides for their continued use. Pesticides used as per the approved label claims and leaflets are unlikely to cause any harm. Further, no pesticide by the name of 'Monophotos' is registered under the Insecticides Act, for use in the country. However, the Department is implementing 'Strengthening and Modernization of Pest Management Approach'

†Original notice of the question was received in Hindi.